

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1273**  
TO BE ANSWERED ON 06.02.2026

**UTILIZATION OF FUNDS UNDER VARIOUS SCHEMES**

1273. SMT. ROOPKUMARI CHOUDHARY:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of funds allocated/released by the Government during the financial year 2023-24 to 2025-26 under the schemes including Saksham Anganwadi & POSHAN 2.0, Mission Shakti, Mission Vatsalya, PM Matru Vandana Yojana, One Stop Centre, Women Helpline and other related schemes to the State of Chhattisgarh;
- (b) the details of the utilisation of the said funds under the above schemes, indicating the heads such as nutrition, honorarium, infrastructure, service delivery, publicity/administrative expenditure along with the specific purposes for which the funds were utilised, year-wise/district-wise;
- (c) whether the Government has any independent evaluation/audit report relating to allocation/actual expenditure and outcomes under these schemes in said State; and
- (d) if so, the details of the corrective measures being taken by the Government to address instances of underutilisation, delays/regional disparities, if any, observed under any of the said schemes?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) & (b): The details of funds released and utilised under the schemes of the Ministry in State of Chhattisgarh during the financial years 2023-24 to 2025-26 are **annexed**.

(c) & (d): NITI Aayog has got conducted a third-party evaluation of the schemes of the Ministry of Women and Child Development for Financial Years 2019 to 2024. The study found that the schemes of the Ministry are highly relevant.

All the schemes implemented by the Ministry are Centrally Sponsored Schemes (CSS) and are implemented by the States and Union Territories (UTs). The budget allocation for these schemes is finalised based on inputs received from the States/UTs regarding their requirements and the trend of expenditure over the previous years. Further, under CSS, States and UTs are required to contribute their corresponding share of funds, incur a minimum of 75% expenditure of total available funds and submit the Statement of Expenditure (SoE) and Utilization Certificates to enable the Ministry to release the central share of funds. Wherever the above conditions are not met, release of the central share gets affected/delayed resulting in unspent balance at the end of the financial year.

The implementation of schemes including utilization of funds is reviewed on regular basis at various high levels through physical meetings, video conferences and field visits.

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**Annexure**

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO.1273 TO BE ANSWERED ON 06.02.2026**

DETAILS OF FUNDS RELEASED/ UTILISED UNDER THE SCHEMES OF THE MINISTRY IN STATE OF CHHATTISGARH DURING THE FINANCIAL YEARS 2023-24 TO 2025-26

**(Rs. in crores)**

Sl. No.	State/UT	Scheme	FY 2023-24	FY 2024-25	FY 2025-26
1.		Mission Saksham Anganwadi & Poshan 2.0	579.46	733.30	372.27 (as on 31.01.2026)
2.		Mission Vatsalya	44.66	39.10	Mission Vatsalya scheme is being implemented through SNA SPARSH w.e.f 01.07.2025. Rs.30.80 crore mother sanction in SNA SPARSH and Rs.16.80 crore bill closed in SNA SPARSH (as on 02.02.2026)
3.	Mission Shakti	One Stop Centre	8.82	9.46	7.48 (as on 28.01.2026)
		Women Helpline	0.55	0.27	0.16 (as on 28.01.2026)
		Beti Bachao Beti Padhao	0.00	0.00	3.26 (as on 28.01.2026)
		Shakti Sadan	1.01	0.34	0.82 (as on 02.02.2026)
		Sakhi Niwas	0.27	0.05	0.12 (as on 02.02.2026)
		Pradhan Mantri Matru Vandana Yojana	0.00	68.72	54.58 (as on 01.02.2026)
		Palna	19.75	0.07	Release/ expenditure of Rs.1.26 crores from Mother Sanction of Rs.1.45 crores (as on 30.01.2026)
		National Hub for Empowerment of women	0.00	0.36	3.08

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